

Declaration of Assets and Liabilities

Year 2021-2022

1. RUPESH BIHARI son/daughter/wife of KAILASH BIHARI AKALA

aged 43 YEARS years, belonging to GOVERNMENT OF BIHAR

service and presently working as ASSISTANT SUB-MARSHAL, BIHAR VIDHAN SABHA
PATNA.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,893/-	MADHU KUMAR 51,862/-	TEJAS VARDHAN		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF - 24000/- YEARLY	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	SAHARA 14,100/- चौद हजार रुपया	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	DISCOVER BR-01-8824 15000/- HERO-BR-016Y-3489	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10 ग्राम गोल्ड 48,000/-	120 ग्राम गोल्ड 5,760,000/- संगम	-	-	-
(vii)	Other assets, such as values of claims / interests	HOUSE HOLD ITEM 2,00,000/-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	KHATA 653 PLOT-# 3836 7 PHUR 60,00000/-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 31/03/2014
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL	2,00000/-
	(ii) Loans from financial institutions	LIC HFL	10,00000/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBNPB592IN	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPE/PRAN No. :-

PTS/BLA - 1080

Gender :-

M (M/F)

Date of Birth :-

1 7 0 1 1 9 7 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

BHAGAL PUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Rupesh

Name of Employee: RUPESH BIHARI

Designation: ASSISTANT SUB. MARSHAL

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 18-02-2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.